

APPELLATE TRIBUNAL FOR ELECTRICITY

**Core-4, 7th Floor, SCOPE Complex, Lodhi Road,
New Delhi – 110 003.**

Date: 08/07/2020

NOTIFICATION

Considering the prevailing circumstances of COVID-19 and keeping in view the difficulty of the Counsels/parties in filing of requisite three hard copies of the Appeal Paper Book at the Registry counter the Hon'ble Chairperson is pleased to Order that for the time being Registry may accept only one hard copy instead of three hard copies and Registry may accept the appeal paper book/documents through post/courier also.

Accordingly, it is notified as under:

1. Registry may allow the Counsels to file only one hard copy of Appeal/documents at the Registry counter of APTEL subject to an undertaking that they will file other two sets of the same within two months from the date of the submitting the first set of Appeal documents or by the date when physical hearings resume at ATPEL, whichever is earlier.
2. If the Counsels are not in a position to file the hard copy of the Appeal documents at the Registry Counter of APTEL, they may send the same through courier/speed post along with aforesaid undertaking. However, the Counsels/parties sending the appeal/documents shall ensure that all the required formalities as per APTEL (Procedure, Form, Fee and Record of Proceedings) Rules, 2007/ practice rules have been complied with.
3. The day of receiving of the courier/speed post on the working day in APTEL shall be construed as the filing day if the same is received by 01:30 PM, else the next working day.

4. In case matter is to be listed in video conferencing, the Counsels have to send all the relevant documents by email also as they are sending currently in view of the existing circulars / notifications.
5. The relaxations shall continue only till the matters are being heard through video conferencing and will come to an end, the day physical hearings are resumed in APTEL.

This notification issues with the approval of the competent authority of APTEL.

Sd/-
Ashu Sanjeev Tinjan
REGISTRAR

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website